

**SANJAY KUMAR PODDAR, FCA****Insolvency Professional**

H.O. Infinity Benchmark, Unit# 608, 6th Floor, GP Block,

Sector-V, Salt Lake, Kolkata-700091

Registration No: IBBI/IPA-001/IP-P01802/2019-2020/12759

Cell No : 9830047033

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**ANNEXURE 1: CLAIMS OF SECURED FINANCIAL CREDITORS**

Name of the corporate debtor: Birbhum Chemicals and Fertilisers Ltd.

Date of commencement of liquidation: 27.02.2026

List of Financial creditor as on 29.04.2026

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Canara Bank	U67190KA1906PLC001069	25.03.2026	798131391.60	798131391.60	Secured	100%	Yes		100%	44.86%				798131391.60	Provisionally Admitted
2.	Kotak Mahindra Bank Limited	L65110MH1985PLC038137	25.03.2026	438975170.02	438975170.02	Secured	100%	Yes	For Hypothecation: First pari passu hypothecation charge on all existing and future current assets and movable fixed assets of the Corporate Debtor.  For Mortgage:  • First pari passu charge on immovable properties being land and building situated at Ghurisha Ilambazar (Birbhum), belonging to the Corporate Debtor.  • First Pari passu charge	100%	24.67%				438975170.02	Provisionally Admitted

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									on all piece and parcel of land along with two storied building at Plot No. 220, Block AE, Sector-1, Bidhan Nagar Kolkata-700064, belonging to Smt. Sunipa Roy.						
3.	AXIS Bank Limited	L65110QJ1993PLC020769	02.04.2026	331144127.64	331144127.64	Secured	100%	Yes	Part A: Where the security is provided by the corporate debtor in relation to the claim <ul style="list-style-type: none"> <li>The whole of the security providers stocks of raw materials goods in process semi-finished and finished goods consumable stores and spares and such other movables including book debts bills (Current Assets)</li> <li>The whole of security providers movable properties (save an except current assets) and those exclusively financed by other banks/Fls under paripassu arrangement with Kotak Mahindra Bank, Canara Bank, South Indian Bank including its movable plant and machinery machinery spares tools and accessories non trade receivables and other movables both present and future First Pari</li> </ul>	100%	18.61%			331144127.64	Provisionally Admitted



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									<p>NORTH 24 PARG, KOLKATA-700097; (2) Personal guarantee of SUNIPA SINHA ROY, EC-46. SECTOR-1, BIDHANNAGAR(M) NORTH 24 PARGANAS, BIDHANNAGAR CC BLOCK, KOLKATA- 70006</p> <p>Part B: Where the security is provided by third party in relation to the claim</p> <ul style="list-style-type: none"> <li>• First Pari Passu charge on Immovable Property - Entire Leasehold Land with structure which is located at Plot No.220 in Block AE, Sector 1, in Northern Salt Lake, P.S.Bidhannagar (North), P.O.Bidhannagar, Pin- 700064 within Bidhannagar Municipality District 24 Parganas North, assigned in favour of Mrs. Sunipa Sinha Roy</li> </ul>						
4.	South Indian Bank Limited	L65191KL192 9PLC001017	27.03.2 026	210340826.23	210340826.23	Secured	100%	Yes	.All that a piece and parcel of land measuring 28.55 Acre along with Building. constructions and all other improvements, easementary rights existing and appurtenant thereon situated at Mouza-	100%	11.82%			210340826.2 3	Provisional ly Admitted



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									measuring 3.0973 Cottahs ( 2230 Sq. ft.) along with 2 storied building (Ground Floor: 1281 sq. ft. and First Floor 2627 sq. ft.) : thereon and all other constructions. improvements, easementary rights existing and appurtenant thereon situated at Plot No. 220 in Block – AE sector 1 in Northern Salt Lake City Extension Area, South 24 Paraganas being Premises No. 145, Bidhan Park, Police Station Bidhan Nagar (North), Kolkata-700064 & District-North 24 Parganas, within the limit of Bidhan Nagar Municipal Corporation and owned by Dr. (Ms.) Sunipa Roy (On First pari-passu charge basis with other banks under multiple banking arrangement)							
5.	HDFC Bank (as per claim submitted during CIRP period)	L65920MH1994PLC080618	As per Form C submitted during CIRP Period	772355.15	772355.15	Secured	100%	Yes	Hypothecated Assets as follows: 1. a) Product Ultra Light Commercial Vehicle b) Model MAHINDRA BOLERO MAXI c) Reg. No. WB7J8495 2. a) Product Light Commercial Vehicle b) Model TATA 1109 c) Reg. No.	100%	0.04%				772355.15	Provisionally Admitted

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									WB25K2502 a) Product-Auto Loan b) Model -MAHINDRA BOLERO B4 BS 6 c) Reg.No.- WB08J1012											
	<b>TOTAL:</b>			1779363870.64	1779363870.64															Provisionally Admitted

**Notes:**

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.
- As regards claims submitted after the last date of submission i.e. 29.03.2026, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.